

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6497/2014

MADAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

Date : 07/04/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Mr. Abhishth Kumar, Adv.

Mr. Sarad Kumar Singhania, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 3 to 7 have filed counter affidavit. Let copy thereof be served on the parties and to the petitioner.

Application for deleting name of respondent no.2 from the array of parties has been filed. Be processed as per rules to be placed before the Hon'ble Judge in Chambers.

(RACHNA GUPTA)
Registrar